

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 313 of 2013**

**Dated : 16<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare  
Association ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : -**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta  
Ms. Ranaljit Kaur for R-1  
Mr. Alok Shankar for R-2**

**ORDER**

The learned counsel for the Appellant is absent.

The learned counsel for the Respondent submits that the Appellant has given some more material in the Rejoinder and he seeks some time to verify the same.

Post the matter on **07.08.2014.**

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**